

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.07.2023

ORDER NO. 121 of 2023

Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** on **10.07.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 10.07.2023 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	C/ROA/50191/2023 in Appeal Defect Diary No. 52615/2019 Saraswati Knitwear Pvt. Ltd. vs. Commissioner of Customs, New Delhi (ICD TKD)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar